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Title: Introduction of the Micro, Small and Medium Enterprises Development (Amendment) Bill, 2016 (*Insertion of new sections 10A and 10B*).

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Sir, I beg to move for leave to introduce a Bill to amend the Micro, Small and Medium Enterprises Development Act, 2006.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Micro, Small and Medium Enterprises Development Act, 2006. "

*The motion was adopted.*

SHRI GAJANAN KIRTIKAR : Sir, I introduce the Bill.